#### GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

# RAJYA SABHA UNSTARRED QUESTION NO. 3008 TO BE ANSWERED ON 20/12/2024

#### HOUSES SANCTIONED AND CONSTRUCTED UNDER PMAY-G

#### 3008 SHRI NIRANJAN BISHI:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the number of houses sanctioned under Pradhan Mantri Awaas Yojana-Gramin (PMAYG) in the country including Odisha, State-wise;
- (b) the number of houses completed and yet to be completed during each of the last five years, State-wise;
- (c) the total amount sanctioned during each of the last five years, State-wise;
- (d) the time frame for completion of all sanctioned houses, State-wise; and
- (e) the procedure followed for the selection of beneficiaries under PMAY-G?

#### **ANSWER**

### MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (DR. CHANDRA SEKHAR PEMMASANI)

- (a): The details of houses sanctioned under PMAY-G including the State of Odisha since inception i.e from FY 2016-17 are given at **Annexure 1**.
- (b) to (c): The details of year wise and state wise targets, houses completed and funds released under PMAY-G for last five years are given at **Annexure III and Annexure III respectively.**
- (d): The PMAY-G guidelines provide that the house construction should be completed within 12 months of sanctioning of the house to the beneficiary. The timeline for completion of overall target of 4.95 crore houses under PMAY-G is March, 2029.
- (e): The identification of beneficiaries under PMAY-G is based on the housing deprivation parameters and exclusion criteria prescribed under Socio Economic Caste Census (SECC) 2011. These criteria are applied on SECC 2011 database and a system generated priority list of households from the database was deliberated upon in Gram Sabha meetings. After due verification by the Gram Sabhas and completion of Appellate Process, Gram panchayat-wise Permanent Wait List (PWL) is prepared. Thereafter, Awaas+ survey was conducted during January 2018 to March 2019 to identify those beneficiaries who, though are eligible for inclusion in PWL, but claimed to be left out from the SECC 2011. In this exercise, the States/UTs have uploaded details of additional households, which are also subjected to Gram Sabha verification and Appellate Process as explained above.

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### ANNEXURE REFERRED TO IN REPLY FOR PART (a) OF RAJYA SABHA UNSTARRED QUESTION NO. 3008 TO BE ANSWERED ON 20.12.2024

State-wise details houses sanctioned by the State under PMAY-G since inception i.e from FY 2016-17 till 16.12.2024

### (Units in numbers)

		(Units in numbers)
SNo	State/UT	Houses Sanctioned by the States/UTs
1	Arunachal Pradesh	35,627
2	Assam	22,09,947
3	Bihar	39,36,341
4	Chhattisgarh	18,36,050
5	Goa	254
6	Gujarat	8,22,001
7	Haryana	29,399
8	Himachal Pradesh	97,345
9	Jammu And Kashmir	3,34,986
10	Jharkhand	16,46,976
11	Kerala	57,073
12	Madhya Pradesh	41,51,046
13	Maharashtra	19,39,109
14	Manipur	1,01,549
15	Meghalaya	1,86,206
16	Mizoram	29,966
17	Nagaland	48,826
18	Odisha	28,25,132
19	Punjab	56,083
20	Rajasthan	18,70,496
21	Sikkim	1,397
22	Tamil Nadu	7,47,580
23	Tripura	3,76,523
24	Uttar Pradesh	36,56,693
25	Uttarakhand	68,576
26	West Bengal	45,69,032
27	Andaman And Nicobar	3,140
28	Dadra And Nagar Haveli	11,138
29	Daman And Diu	158
30	Lakshadweep	53
31	Puducherry	0
32	Andhra Pradesh	2,46,930
33	Karnataka	3,18,301
34	Telangana	0
35	Ladakh	3,004
	Total	3,22,16,937

### ANNEXURE REFERRED TO IN REPLY TO PART (b) OF RAJYA SABHA UNSTARRED QUESTION NO. 3008 TO BE ANSWERED ON 20.12.2024

## (i) State-wise and Year-wise details of targeted houses and completed houses for last five years:

(Units in numbers)

		2019-20		2020-21		2021-22		
		201)	-20	2020-21		2021	2021-22	
G	G4 4	TD 4	G 14	TD 4	G 14	<b>T</b> D 4	0 14	
Sno.	State	Target	Completion	Target	Completion	Target	Completion	
1	Arunachal Pradesh	7,421	747	11,807	2,417	5,519	992	
2	Assam	2,28,040		2,75,962	1,30,878	10,83,567	1,17,694	
3	Bihar	12,88,987	3,76,216	2,41,563	9,42,613	10,01,828	5,08,362	
4	Chhattisgarh	1,51,098		1,57,811	59,684	0	23,289	
5	Goa	0		0	87	0	19	
6	Gujarat	1,05,621	35,589	1,02,673	50,742	23,471	77,282	
7	Haryana	0		701	1,215	7,747	263	
<u> </u>	Himachal		0,070	701	1,213	,,,,,,	203	
8	Pradesh	871	447	3,893	605	3,498	1,884	
	Jammu And	5,1		-,-,-	300	2,170	_,	
9	Kashmir	54,034	5,016	48,302	21,569	62,562	42,515	
10	Jharkhand	3,21,552	1,56,974	3,46,995	2,35,011	3,95,263	2,95,036	
11	Kerala	0	779	0	686	13,096	2,440	
12	Madhya Pradesh	5,99,621	2,72,863	6,24,090	2,61,254	11,49,098	6,06,303	
13	Maharashtra	3,05,961	92,285	2,67,402	1,81,693	3,66,479	1,79,021	
14	Manipur	8,848	1,151	15,437	2,379	11,058	3,626	
15	Meghalaya	17,152	4,995	24,197	5,016	16,555	7,009	
16	Mizoram	1,500	997	5,432	1,123	6,976	1,158	
17	Nagaland	5,900	3,687	7,894	535	4,899	C	
	Odisha	6,56,955		1,88,557	3,95,106	7,90,723	97,145	
19	Punjab	9,993	410	0	3,908	15,703	5,473	
20	Rajasthan	4,44,082	1,66,763	1,95,061	3,15,479	3,93,220	1,41,340	
21	Sikkim	0	34	253	13	68	5	
22	Tamil Nadu	1,68,670	49,986	0	51,868	2,53,418	57,322	
23	Tripura	23,690	6,155	0	15,462	2,12,332	1,639	
24	Uttar Pradesh	1,71,555	1,74,166	7,32,517	37,710	4,33,251	10,94,653	
25	Uttarakhand	0	192	13,197	19	3,007	3,844	
26	West Bengal	10,25,894	2,86,333	8,90,505	6,78,583	1,59,280	9,59,228	
	Andaman And							
27	Nicobar Islands	244	286	400	483	0	335	
	Dadra And							
	Nagar Haveli	0		0	972	1,103	641	
	Lakshadweep	0		0	28	0	7	
	Puducherry	0	0	0	0	0	C	
31	Andhra Pradesh	0	5	0	0	1,78,910	C	
	Karnataka	38,206		0	2,405	79,218	11,239	
	Telangana	0		0	0	0	0	
34	Ladakh	1,428		451	62	0	22	
	Total	56,37,323	21,31,194	41,55,100	33,99,605	66,71,849	42,39,786	

Puducherry and Telangana are not implementing the PMAY-G

		2022-23		2023-24	
Sno.	State	Target	Completion	Target	Completion
		Ö	•	J	•
1	Arunachal Pradesh	0	9,344	0	21,373
2	Assam	0	10,09,134	2,19,778	3,90,470
3	Bihar	0	11,46,997	0	76,717
4	Chhattisgarh	78,998	33,575	0	2,32,309
5	Goa	0	12	0	94
6	Gujarat	1,68,146	65,545	0	1,49,791
7	Haryana	0	5,403	0	2,583
8	Himachal Pradesh	0	3,654	13,690	4,557
	Jammu And		<b>50.054</b>	1.20.10.5	<b>5</b> 0 <b>5</b> 00
	Kashmir	0	79,271	1,38,106	79,799
10	Jharkhand 	0	3,63,310	0	50,860
11	Kerala	0	8,825	0	5,136
12	Madhya Pradesh	0	10,58,356	0	1,32,301
13	Maharashtra	0	3,43,395	0	1,08,359
14	Manipur	0	13,955	56,460	6,937
15	Meghalaya	0	6,913	1,09,388	55,180
16	Mizoram	0	1,020	9,459	17,548
17	Nagaland	0	3,210	25,898	8,191
18	Odisha	97,037	30,368	0	5,26,370
19	Punjab	0	11,381	0	3,921
20	Rajasthan	0	3,94,988	0	31,478
21	Sikkim	0	41	0	249
22	Tamil Nadu	0	1,75,262	190	1,04,532
23	Tripura	73	1,80,494	1,15,835	1,32,318
24	Uttar Pradesh	8,58,498	6,62,223	1,44,201	3,78,403
	Uttarakhand	17,882		,	38,562
26	West Bengal	11,01,723	1,47,378	0	14,002
27	Andaman And Nicobar Islands	257	97	1,835	26
21	Dadra And Nagar	231	31	1,633	20
	Haveli & Daman				
28	and Diu	0	1,486	4,838	359
29	Lakshadweep	0	0	0	1
30	Puducherry	0	0	0	C
31	Andhra Pradesh	0	2,167	0	28,160
32	Karnataka	0	2,641	0	33,834
33	Telangana	0	0	0	C
34	Ladakh	0	1	1,125	1,575
	Total	23,22,614	57,72,939	8,63,347	26,35,995

Puducherry and Telangana are not implementing the PMAY-G

### ANNEXURE REFERRED TO IN REPLY TO PART (c) OF RAJYA SABHA UNSTARRED QUESTION NO. 3008 TO BE ANSWERED ON 20.12.2024

The details of State wise funds released under PMAY-G for last five years

(Rs. in cr)

S.No	State	2019-20	2020-21	2021-22	2022-23	2023-24
	ARUNACHAL					
1	PRADESH	0.00	0.00	104.85	69.58	200.61
2	ASSAM	1433.97	1503.43	5771.11	9141.75	2934.45
3	BIHAR	4902.97	6683.93	3082.22	7497.21	29.66
4	CHHATTISGARH	562.55	307.12	0.00	344.23	1730.76
5	GOA	0.00	0.00	0.00	0.00	0.00
6	GUJARAT	385.56	192.78	687.29	911.75	559.25
7	HARYANA	34.55	0.00	0.00	44.33	3.23
	HIMACHAL					
8	PRADESH	0.00	10.62	32.97	37.86	99.46
	JAMMU AND					
	KASHMIR	67.69	795.86		1031.58	1234.69
10	JHARKHAND	2442.76	3348.51	1207.91	1236.02	28.09
11	KERALA	0.00	0.00	0.00	70.29	2.11
12	MADHYA PRADESH	2291.98	4565.80	4509.58	6374.91	241.64
13	MAHARASHTRA	1815.33	1310.10	1249.80	1676.07	785.21
14	MANIPUR	10.30	84.89	21.01	161.14	216.45
15	MEGHALAYA	22.60	191.08	90.13	106.44	1591.26
16	MIZORAM	0.00	16.16	41.92	29.58	157.90
17	NAGALAND	0.00	17.40	17.41	52.50	334.17
18	ODISHA	2197.33	2821.87	1011.87	1723.28	4310.71
19	PUNJAB	0.00	49.22	18.31	71.68	32.64
20	RAJASTHAN	2933.34	1108.59	1405.46	2157.52	67.57
21	SIKKIM	0.65	0.00	0.57	0.97	1.58
22	TAMIL NADU	487.52	78.62	928.93	2004.39	28.23
23	TRIPURA	229.52	113.62	1368.48	1264.20	1276.90
24	UTTAR PRADESH	1145.64	4830.90	3727.00	4777.03	2620.93
25	UTTARAKHAND	0.00	0.00	149.18	128.08	388.19
26	WEST BENGAL	5976.00	8810.54	687.84	0.00	0.00
	ANDAMAN AND					
27	NICOBAR ISLANDS	0.00	16.88	0.00	0.00	5.45
	DADRA AND NAGAR					
	HAVELI & DAMAN					
28	AND DIU	55.98	0.00	0.00	0.00	0.00
	LAKSHADWEEP	0.00	0.00	0.00	0.00	0.00
	PUDUCHERRY	0.00	0.00	0.00	0.00	0.00
31	ANDHRA PRADESH	0.00	0.00	0.00	0.00	312.25
32	KARNATAKA	309.60	0.00	0.00	214.92	3.61
33	TELANGANA	0.00	0.00	0.00	0.00	0.00
34	LADAKH	0.00	0.00	0.00	3.09	18.90
	Total	27305.84	36857.93	26237.24	41130.36	19215.89

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